

Shri Dasappa: Is it likely to be enhanced in view of the additional expenditure?

Mr. Speaker: You must ask the State Government.

Shri Hathi: That is the answer.

Community Project Administration

*1019. **Shri Harish Chandra Mathur:** Will the Minister of Community Development be pleased to state:

(a) whether Government have taken or propose to take any steps to democratise the Community Project Administration at the various levels of administration; and

(b) whether the programme of work and emphasis on developmental schemes have been reorientated?

The Minister of Community Development (Shri S. K. Dey): (a) and (b). Presumably, the Hon'ble Member is referring to the recommendations in regard to "Democratic Decentralization" made by the COPP Study Team on Community Projects and N.E.S. The report of the Team has recently been submitted to Government and is under examination. I may add, that the objective and effort of the Government throughout have been towards the transformation of the Community Development Programme into a people's programme, with emphasis progressively on production.

Shri Harish Chandra Mathur: May I know what effective measures have been taken during the six months to democratise this administration in view of the report and in view of the Minister's feeling that he has failed to enlist popular support?

Shri S. K. Dey: Panchayats have been more widely represented in the Block Advisory Committees. Almost in every State informal Consultative Committees have been created including Members of the State legislature, also Hon. Members of Parliament who are members of the Central Consultative Committee. In the same way, State Governments are taking steps to introduce non-official chairmanship of

Block Advisory Committees. In the same way, State Governments are trying to be more responsive to decisions taken by Block Advisory Committees on the budget or planning of the programme.

Shri Raghbir Sahal: I understand that the Balwantrai Mehta Committee to which reference was made by the hon. Minister has made recommendations on the Panchayat level, on the Block level and the District level for democratisation of the administration. I wish to know whether all the recommendations have been studied by the Government and any decisions have been arrived at and if so, when they are going to be implemented.

Shri S. K. Dey: Those recommendations are being rapidly studied by the various agencies both in the Ministry of Community Development, presumably in the Planning Commission and also in the other Ministries concerned with the Community Development Programme at the Centre.

WRITTEN ANSWERS TO QUESTIONS

Delhi Transport Service

*985. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state the amenities provided to the travelling public by the Delhi Transport Service during 1957 so far?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): A statement is laid on the table of the Lok Sabha. [See Appendix III, annexure No. 127.]

Cash Office, Central Railway

*989. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether the Reserve Bank of India, Bombay have expressed their difficulty to deal with Rs. 14 lakhs cash daily received from the Cash Office, Central Railway, Bombay;